# GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3203 ANSWERED ON:21.12.2004 DEVELOPMENT OF CITIES

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## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the schemes for development of various cities of Bihar, Gujarat and Jharkhand this year alongwith the amount allocated for this purpose;
- (b) whether the Governments of Bihar, Gujarat and Jharkhand have submitted any proposals in this regard;
- (c) if so, the details thereof and the action being taken thereon;
- (d) whether the World Bank is extending any assistance for this purpose;
- (e) if so, the project-wise details thereof; and
- (f) the works undertaken in these States with assistance of the World Bank during the last three years?

# **Answer**

# MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABI AZAD )

(a)to(c): INTEGRATED DEVELOPMENT IN SMALL AND MEDIUM TOWNS (IDSMT): The proposed central allocation to Bihar, Gujarat and Jharkhand states during the current year under the Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns (IDSMT) has been Rs.739.00 lakhs, Rs.1042.00 lakhs and Rs.519.00 lakhs respectively. The town-wise proposals received from Gujarat State, project cost approved and central assistance released during the current year 2004-05 is given in Annexure-I. Further, project cost of the proposals for development received from Bihar and Jharkhand and Gujarat states which are in the pipeline and first instalment of central assistance proposed to be released under IDSMT Scheme are given in Annexure-II.

ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP): The details of Water Supply Schemes received from the States of Bihar, Gujarat and Jharkhand during the current financial year for consideration under AUWSP alongwith its present status is given at Annexure-Ill.

(d)to(f): At present no World Bank Assistance is being received for development of cities in States of Bihar, Gujarat and Jharkhand.

## ANNEXURES REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3203 FOR 21.12.2004

Proposals Received and Central Assistance Released during the current year 2004-05 for Bihar, Gujarat and Jharkhand under the IDSMT Scheme

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(Rs. in lakhs )
Sl. Name of State/ Year of Project Central Assistance
No. Town coverage Cost Released
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#### GUJARAT

1	LIMBD	I 2001-	-02	215.45	45.00
	2	DHANDHUKA	2001-02	219.6	5 45.00
	3	KHEDA	2001-02	24.36	45.00
	4	PRANTIJ	2001-02	212.74	45.00
	5	BAGASARA	2001-02	207.4	2 45.00
	6	MANSA	2002-03	172.32	58.00
	7	KHERALU	2003-04	203.14	24.00
	8	SHIHOR	2003-04	203.09	45.00
	9	MANGROL	2003-04	209.86	20.00
	10	JASDAN	2003-04	200.2	0 20.00
	11	LUNAWADA	2003-04	210.95	20.00
	12	RAJULA	2003-04	200.68	20.00
	13	DHARI	2003-04	195.53	19.00
	14	GADHADA	2003-04	201.63	20.00
	15	KALOL	2003-04	88.61	11.00
	16	JAMJODHPUI	R 2003-04	205.02	20.00
	17	SALAYA	2003-04	127.75	9.00

18	THARAD	2003-04	113.70	9.00
19	TALAJA	2003-04	150.03	9.00
20	DEVGADHBAF	RIA 2003-04	91.59	12.00
21	KUTIANA	2003-04	118.49	9.00
22	KHADBRAHMA	2003-04	98.95	8.75
23	DHARAMPUR	2003-04	103.04	9.00
24	CHANASMA	2003-04	131.31	9.00
25	TALOD	2003-04	106.43	9.00
26	UNA	1999-2000	216.04	60.00
27	UMRETH	1999-2000	216.81	60.00
28	DHOLKA	1999-2000	183.95	62.40
29	DHRANGADHF	RA 2000-01	336.2	7 102.00
30	RAJPIPLA	2004-05	219.41	45.00
31	VYARA	2004-05	229.56	45.00
32	RADHANPUR	2004-05	204.12	45.00
33	MANAVDAR	2004-05	207.00	36.85
Total		5825.	.10 1042.00	)

Note: During the current year, no Central Assistance has been released to Bihar and Jharkhand till 15th December 2004

#### ANNEXURE-II

Proposals received from State Governments of Bihar, Jharkhand and Gujarat which are in pipeline for release of central assistance.

Sl. Name of State/ Project 1st inst. Of No. Town Cost Central Assistance proposed

1 DALSINGHRAI 100.00 24.00 2 ROSERA 199.40 24.00 Sub Total 299.40 48.00

## JHARKHAND

1 MANGO 503.35 98.15 Sub Total 503.35 98.15

# GUJARAT

1	HALVAD		126.37	24.00
2	RANAVAV		102.91	24.00
3	KARJAN		125.91	24.00
4	JAFRABAD		109.85	24.00
5	HARIJ		132.23	24.00
6	LATHI		99.46	23.75
7	CHALALA		100.04	24.00
8	SONGADH		120.14	24.00
9	ADITYANA	Ā	120.36	24.00
10	BANTVA		102.96	24.00
11	NAVASARI		587.82	93.50
Tota	al	1728.05	333.25	

Sub Total 1728.05 333.25 Grand Total 2530.80 479.40

### ANNEXURE-III

State: BIHAR

Status: 14.12.20004

Schemes under consideration

Annual Allocation = Rs.413.63 lacs

Sl. Name of Town District Population Project Remarks

183.72 Technically approved, financial

271.74 Technically approved, financial

172.33 Technically approved, financial

167.80 Technically approved, financial

187.5 Technically approved, financial

217.94 Technically approved, financial

78.86 Technically approved, financial

No. cost

1 Shahpur Bhojpur 11196 sanction under process.

2 Bariyarpur Munger 10384 sanctio under process.

3 Manihari Katihar 17248 sanction under process.

Thakurganj Purnea 13588 sanction under process.

5 koilwar Bhojpur 10246 sanctio under process.

6 Tekari Gaya 14247 sanctio under process. 7 Asarganj Munger 4926

/ Asarganj Munger 49. sanction under process.

9419 1279.89

State: GUJARAT

Status - 14, 12,2004

Schemes under Scrutiny in CPHEEO

(Rs. Lakhs)

Annual Allocation Rs. 772.19 lacs

Sl. Name of Town District Population Project Remarks

Bhavnagar

No. cost

13

Talaja

1 Malpur Sabarkantha 5325 79.13 Technically approved, financial sanction under process.

Katpar Bhavnagar 7088 2 59.61 Technically approved, financial sanction under process. 17539 503.97 Technically approved, financial 3 Jafrabad Amreli sanction under process. 4 Vansada Navsari 9728 126.75 Technically approved, financial sanction under process. 5 Sarubujarang Navsari 6899 55.46 Technically approved, financial sanction under process.

Devsar Navsari 7626 6 126.20 Technically approved, financial sanction under process. 7 15481 31.19 Technically approved, financial Umargam Valsad sanction under process. Mahuvar Navsari 8129 66.65 Technically approved, financial 8 sanction under process. 9 Pavijetpur Vadodara 6466 68.80 Technically approved, financial sanction under process.
mrala Bhavnagar 9091 53.41 Technically approved, financial 10 Umrala sanction under process. 19723 515.67 Technically approved, financial 11 Gariadhar Bhavnagar sanction under process. Meghraj Sabarkantha 8287 146.64 Technically approved, financial sanction under process.

17965

321.42 Examined, comments sent on

30.11.04. Reply awaited. Mehsana 8177 152.75 Examined, comments sent on 14 Becharaji 30.11.04. Reply awaited. Surendranagar 11139 Lakhtar 110.00 Examined, comments sent on 30.11.04. Reply awaited. Surendranagar 14098 314.54 Examined, comments sent on 16 Patdi 30.11.04. Reply awaited. Surendranagar 10034 222.88 Examined, comments sent on 17 Kharagoda 30.11.04. Reply awaited. 18 Tharad Banaskantha 18053 167.80 Examined, comments sent on 30.11.04. Reply awaited. Rajkot 7790 61.90 Examined, comments sent on 19 Tankara 30.11.04.

State: JHARKHAND

A Schemes under consideration

Reply awaited. 208638 3184.77

( Rs. Lakhs)

Annual Allocation Rs. 307.75 lacs.

Sl. Name of Town District Population Project Remarks No.  $\,\,$  cost

1 Dugdha Bokaro 15204 215.63 Technically approved, financial sanction under process.

2 Hussainabad Daltonganj 17294 277.45 Technically approved, financial sanction under process.

3 Manoharpur Paschim Singhbhum 9947 152.00 Technically approved, financial sanction under process.

4 Basukinath Dumka 11988 553.77 Technically approved, financial

sanction under process.

Meru Hazaribagh 6434 72.8 Technically approved, financial sanction under process.

60867 1271.70

B Schemes returned to State

S1. Name of Town District Population Project Remarks No.  $\,\,$  cost

1 Galpharbari Dhanbad 15507 330.13 Returned to State in Nov.,2004 for submission of Modified DPR.

2 Panchet Dhanbad 14289 238.22 Returned to State in Nov., 2004

for submission of Modified DPR.

3 Baliarpur Dhanbad 9513 186.03 Returned to State in Nov.,2004
for submission of Modified DPR.

39309 754.38